

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1442
TO BE ANSWERED ON 28.07.2026**

SCHEDULED CASTE WELFARE SCHEMES

1442. SHRI SUDAMA PRASAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of the observations made by Parliamentary Standing Committee regarding the surrender of 2,345 crore earmarked for Scheduled Caste welfare scheme, if so, the details thereof;
- (b) the details of funds allocated, released, utilised and surrendered during the last five financial years, scheme-wise;
- (c) the reasons for the under-utilisation of funds despite continuing demand for scholarships, livelihood support and development programmes;
- (d) whether any accountability mechanism has been fixed for such under-utilisation; and
- (e) if so, the measures taken to ensure timely utilisation of funds and effective delivery of welfare schemes to Scheduled Caste beneficiaries and the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (b): Department of Social Justice and Empowerment has submitted the Action Taken Report (ATR) on the observations made by 17th Report of Parliamentary Standing Committee including surrender of funds. The Scheme-wise details of funds allocated, expenditure incurred and surrendered for Scheduled Castes (SCs) welfare schemes during last five financial years are at **Annexure**.

(c) to (e): The implementation and utilization of funds of various Scheduled caste welfare schemes are undertaken by the respective States/UTs. The release of funds is contingent upon several factors, including receipt of complete proposals, submission of Utilization Certificates, SNA SPARSH on-boarding wherever applicable and fulfillment respective guidelines of the schemes and norms of Department of Expenditure.

In order to increase expenditure under the Schemes, internal reviews are undertaken at regular intervals as well as third party evaluations, social audit etc are also being conducted. For simpler and expeditious disbursement and to ensure effective targeting of the beneficiaries, the disbursement under the Scholarship Schemes is majorly done through DBT mode. Further, to ensure effective utilization of funds, the Ministry has taken various steps such as placing advertisements in national and regional newspapers, running Social Media campaigns and follow up with States/UTs.

Also, the Schemes are regularly monitored by the Ministry through National level Chintan Shivirs, Regional Meetings and National Conferences with the stakeholders and State/UT officials. The Department also monitors the achievement of monthly and quarterly expenditure targets through regular reviews. These efforts are aimed at ensuring timely fund release, improving utilization of allocated funds.

Annexure in respect of part (b) of the reply to Lok Sabha Unstarred Question No. 1442 on SCHEDULED CASTE WELFARE SCHEMES

The details of funds allocated, expenditure incurred and funds surrendered during the last five financial years, scheme-wise are as under :

FY 2021-22 to 2023-24

(Rs in Crores)

Sr.No	Programme/Schemes	2021-22				2022-23				2023-24			
		BE	RE	Expenditure	Surrender	BE	RE	Expenditure	Surrender	BE	RE	Expenditure	Surrender
1	Post Matric Scholarship for SCs	3415.62	4196.59	1978.56	1437.06	5660.00	5660.00	4392.50	1267.50	6359.14	5400.00	5476.22	882.92
2	National Fellowship for SCs	300	125	122.44	177.56	173.00	159.00	114.25	58.75	163.00	188.00	183.14	NA
3	National Overseas Scholarship for SCs	30.00	35.00	49.07	NA	36.00	50.00	75.44	NA	50.00	85.00	88.57	NA
4	Top Class Education for SCs	70.00	70.00	84.72	NA	108.00	108.00	85.67	22.33	111.00	100.00	83.84	27.16
5	Free Coaching for SCs and OBCs	50.00	30.00	14.98	35.02	47.00	27.00	18.41	28.59	47.00	14.82	7.76	39.24
6	Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM AJAY)	1800.00	1800.00	1820.32	NA	1950.00	1062.39	164.00	1786.00	2050.00	450.00	471.12	1578.88
7	DAPSC						950.00	236.99	NA				
8	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	600.00	600.00	610.11	NA	600.00	500.00	390.85	209.15	500.00	500.00	535.18	NA
9	Scheme of Residential Education for Students in High School in Targeted Area (SRESHTA) for SC	200.00	63.21	38.04	161.96	89.00	89.00	51.01	37.99	104.65	90.00	81.59	23.06
10	Pre Matric for SCs and Other	725.00	725.00	570.39	154.61	500.00	500.00	208.62	291.38	500.00	430.00	446.64	53.36
11	Assistance to State Scheduled Castes Development Corporations	25.00	0.01	0.00	25.00	0.01	0.00	0.00	0.01				
12	Self Employment Scheme of Liberation & Rehabilitation of Manual Scavengers	100.00	43.31	39.00	61.00	70.00	70.00	11.10	58.90	97.41	30.06	30.06	67.35
13	VISVAS Yojana (SC)	100.00	10.00	0.00	100.00	50.00	0.01	0.00	50.00	0.01	0.01	0.00	0.01
14	Venture Capital Funds for SCs	100.00	70.00	70.00	30.00	70.00	70.00	35.00	35.00	70.00	22.00	22.00	48.00
15	Pradhan Mantri Dakshta aur Kushalta Sampann Hitgrahi	60.00	38.94	33.21	26.79	40.00	40.00	8.90	31.10	43.73	60.00	32.74	10.99
	Total	7575.62	7807.06	5430.84	2144.78	9393.01	9285.40	5555.75	3837.26	10095.94	7369.89	7458.85	2637.09

FY 2024-25 to 2025-26 FY 2024

(Rs in Crores)

Sr. No.	Programme/Schemes	2024-25				2025-26			
		BE	RE	Expenditure	Surrender	BE	RE	Expenditure	Surrender
1	Post Matric Scholarship for SCs	6359.98	5500.00	5581.52	778.46	6360.00	6000.00	6208.88	151.12
2	National Fellowship for SCs	188.00	212.00	209.50	NA	212.00	220.00	213.45	NA
3	National Overseas Scholarship for SCs	95.00	95.00	74.18	20.82	130.00	110.00	54.89	75.11
4	Top Class Education for SCs	110.00	103.00	103.26	6.74	110.00	112.00	117.20	NA
5	Free Coaching for SCs and OBCs	35.00	18.00	17.68	17.32	20.00	7.00	9.87	10.13
6	Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM AJAY)	2140.00	800.00	736.28	1403.72	2140.00	1250.00	686.52	1453.48
7	DAPSC								0.00
8	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act , 1989	550.00	500.00	495.19	54.81	463.00	468.00	514.98	NA
9	Scheme of Residential Education for Students in High School in Targeted Area (SRESHTA) for SC	133.07	110.00	109.78	23.29	140.00	140.00	127.93	12.07
10	Pre Matric for SCs and Other	500.00	450.00	461.66	38.34	577.96	577.96	562.74	15.22
11	State Sch. Castes Development Corporations				0.00				0.00
12	Self Employment Scheme of Liberation & Rehabilitation of Manual Scavengers	116.94	50.00	35.64	81.30	130.00	100.00	96.25	33.75
13	VISVAS Yojana (SC)	6.01	11.49	11.49	NA	24.57	24.57	24.32	0.25
14	Venture Capital Funds for SCs	10.00	0.01	0.00	10.00	0.01	0.01	0.00	0.01
15	Pradhan Mantri Dakshta aur Kushalta Sampann Hitgrahi	65.00	40.00	36.32	28.68	70.00	10.00	31.22	38.78
	Total	10309.00	7889.50	7872.49	2436.51	10377.54	9019.54	8648.24	1729.30

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